GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA

UNSTARRED QUESTION NO -3630

ANSWERED ON – 02/04/2025

PRIVATE INVESTMENT AND FINANCIAL RISKS IN HIGHWAY PROJECTS

3630. SHRI TIRUCHI SIVA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that private investment in road projects has declined from 51 percent in

2014-15 to 25 per cent in 2023-24, if so, the reasons thereof;

(b) whether the Ministry has explored the introduction of new debt instruments aligned with the

revenue stream profile of highway projects to address asset-liability mismatches; and

(c) whether the Ministry has considered mandating in-principle lender approval for bidders, as

recommended by IIFCL, to mitigate financial risks and prevent non-performing assets?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Government in Ministry of Road Transport and Highways is primarily responsible for

development and maintenance of National Highways (NHs). Private investment is made for NHs

development projects executed on Public Private Partnership (PPP) Mode. Accordingly, the

Government achieved private investment of ₹19,232 crore during 2014-15 and of ₹34,805 crore

during 2023-24.

(b) The Government raises funds for investment on NHs through innovative financing

mechanism of monetization of NHs through TOT (Toll Operate and Transfer), InvIT

(Infrastructure Investment Trust) and Project based financing modes. The Government has

successfully raised about ₹1.20 Lakh crore through various modes of Monetization of NHs since

2018-19.

Further, National Highways Authority of India (NHAI) has not raised any borrowings since

October, 2022 and retired higher cost bank loan and National Small Saving Fund (NSSF) loans.

This has resulted in the reduction of NHAI debt.

(c) At present, no such proposal is under consideration of the Government.
